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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.126/BB/ 2017	-	For compli- ance of office objections raised by registry	252(1)	B-Commerce Info Systems Pvt. Ltd. Vs. ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ABHIJIT ATUR 9663309317	Petitioner	

Counsel for petitioner is present. The matter is listed today for admission. Counsel has filed an affidavit as per the directions of the Tribunal. Hence, issue notice to ROC.

List it on 08.11.2017.


MEMBER (J)


MEMBER (T)